

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5664  
ANSWERED ON:30.04.2003  
LOSSES INCURRED BY CELLULAR OPERATORS  
ADHIR RANJAN CHOWDHURY;CHARAN DAS MAHANT;SHYAMA SINGH

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Telecom Dispute Settlement and Appellate Tribunal has recently asked Cellular operators to furnish details of losses incurred by them due to limited mobility service;
- (b) if so, the details in this regard;
- (c) whether the cellular operators have since furnished the required information to TDSAT;
- (d) if so, the details in this regard; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRIMATI S MAHAJAN)

- (a) No, Sir.
- (b) to (e): Do not arise in view of (a) above.